## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/193/2016

NAME OF THE PETITIONER(S) : Subbaraj Srinivasan

NAME OF THE RESPONDENT(S) : M/s Lotus Real Promoter Private Limited & 6 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

Name (in Capital)

Represented by

Signature

Skilamas Amy &
GIVINOHAN KUMAR

GIVINER FOR Petitioner GIVINE

2) E. MURALIDHARAN Counsel for Respondents

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri E Muralidharan, counsel for R5 present. Counsel for petitioner filed rejoinder and served a copy to the counsel for R5. Counsel for R5 prayed some time for filing sur rejoinder. Time extended at his request. Put up on <u>03.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)